

(a) whether Government are aware that M/s Texas Instruments, a U.S. multinational, is looking for diversification into the manufacture of consumer durables in India;

(b) whether any agreement has been arrived at in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). No. Sir. However, a Letter of Intent dated 11.1.1985 was gated to M/s Texas Instruments (India) Ltd., Delhi for setting up a 100% Export Oriented Undertaking for the manufacture of design and development of advance semi-conductors (Integrated Circuits).

#### **Improvement in Foreign Investment climate in India**

7792. SHRIMATI BASAVARAJESWARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there has been an improvement in foreign investment climate in India;

(b) if so, the details thereof;

(c) whether Government have taken any steps to improve the position further; and

(d) the names of countries which have taken keen interest in making more investment in India?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). The amount of foreign investment approved during 1988 as compared to 1987

shows an increasing trend as shown below:-

<i>Year</i>	<i>The foreign investment approved (Rs. in lakhs)</i>
1987	Rs. 10770.57
1988	Rs. 23975.75

(c) Foreign investment is regarded as a vehicle for transfer of technology that is needed by the country. Government's foreign investment policy is selective and is designed to channelise such investment into areas which require sophisticated technology or where critical production gaps exist, or which would help increase the country's export potential. To promote foreign investment, policies and procedures have been streamlined and simplified.

(d) during 1988, foreign investment proposals with 28 countries were approved. Prominent among these countries are US, Federal Republic of Germany, Italy, Japan, UK and France.

#### **Petrochemical Project at Jaigad in Maharashtra**

7793. SHRI HUSSAIN DALWAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government have given clearance to the petrochemical project at Jaigad in Maharashtra; and

(b) if so, the details of precautions taken by Government before giving clearance to the project?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). A letter of intent was issued to M/s Finolex Pipes Pvt. Ltd. on 13.6.88 for the setting up of project for the manufacture of 1,00,000 tonnes per annum of PVC at Jaigad in Maharashtra.

This letter of intent is subject to a number of conditions including clearance from pollution angle before it is converted into an industrial licence.

**Revamping of Polymer Unit of Gujarat State Fertilizer Company Ltd.**

7794. SHRI SHANTILAL PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Gujarat State Fertilizer Company Limited has initiated measures to revamp its polymer unit, by increasing its production;

(b) if so, whether the polymer unit has been on a continuous loss;

(c) whether Union Government have agreed to assist this Unit for overcoming the losses; and

(d) if so, the details of assistance proposed to be rendered?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d). M/s Gujarat State Fertilizer Company Ltd. have taken a number of measures to revamp and debottleneck its polymer unit. The unit has reportedly been incurring losses because of food stock constraint, lower capacity utilisation, higher cost of production etc.

[English]

(Interruptions)

MR. DEPUTY SPEAKER: All of you please sit down. I will call each one of you. (Interruptions) All of you please sit down. You know my procedure, Otherwise, I cannot call anyone.

(Interruptions)\*

MR. DEPUTY SPEAKER: Don't record. I am not allowing anything. Don't record. All of you please take your seats. First take you seats.

(Interruptions)\*

MR. DEPUTY SPEAKER: Nothing will go on record. Don't record. All of you take your seats. Only then I will call you. Otherwise I cannot.

(Interruptions)\*

MR. DEPUTY SPEAKER: First take your seats. I will call you. All of you take your seats.

(Interruptions)\*

MR. DEPUTY SPEAKER: I am calling Mr. Harish Rawat. I am calling only Mr. Harish Rawat—not others. All of you take your seats. He has given a notice. All of you please take your seats.

[Translation]

SHRI RAM PYARE PANIKA (Robertsganj): First of all I gave notice.

[English]

MR. DEPUTY SPEAKER: No; I am not calling you.

(Interruptions)\*

MR. DEPUTY SPEAKER: All of you take your seats.

(Interruptions)\*

[Translation]

SHRI HARISH RAWAT (Almora): Mr.